NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/261/ (IB)/2017

NAME OF THE PETITIONER(S)

: MANIPAL TECHNOLOGIES LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTILLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. Armagin Aor Peristanon
V. Sitterna ORDER

ORDER

Counsel representing both the parties present. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of the I&B Code, 2016, within one week. Counsel for respondent submitted that he has not received any papers from the petitioner. Counsel for petitioner is directed to supply all the relevant papers to the respondent within two days. Counsel for respondent is directed to file counter within one week thereafter. Matter is posted for arguments. Put up on 14.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)